

DIVISION BENCH  
COURT - I

**P-101**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/9(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>TH</sup> MAY 2024**

IN THE MATTER OF	STATE BANK OF INDIA VS RAJIV CHOPRA
UNDER SECTION	SECTION 95(1)

**Appearance via video conference/physically**

For the Financial Creditor

Ms. Alisha Kar, Adv.

Ms. Smriti Das, Adv.

(Led by Mr. R.C. Prusti, Adv.)

For the Guarantor/ Respondent

Mr. Shaunak Mitra, Adv.

Mr. Amandeep Singh, Adv.

Ms. Ankita Agrahari, Adv.

Ms. Joyshree Ghosh, Adv.

**ORDER**

1. Ld. Counsel on both sides present.
2. Ld. Counsel Mr. Shaunak Mitra, appearing for the Personal Guarantor seeks to file reply affidavit on the point of maintainability of the petition on the issue of jurisdiction.
3. Let the Reply affidavit be filed within a period of two weeks.
4. Post this matter for arguments on **24.04.2024**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**